

Sl. No.	Station	No. of Qrs. Planned
11	Patna	366
12	Hazribagh	
13	Jamshedpur	24
14	Bhagalpur	12
15	Monghyr	
16	Arrah	24
17	Siwan	
18	Sitamarhi	
19	Samastipur	

#### Grant of pension to freedom fighters

4827. SHRI SHANKER RAO SAVANT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the State-wise number of freedom-fighters who have been given pension, whose applications are kept pending and whose applications have been rejected as on the 15th August, 1973;

(b) whether several freedom-fighters have not received the pension though their pensions were sanctioned long ago on account of tardiness in the offices of the State Accountant-Generals, and

(c) if so, what steps are taken or proposed to be taken to expedite the actual grant of pensions?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) A statement showing State-wise number of applications approved for pension rejected and pending as on 14-8-1973 is laid on the Table of the House. [Placed in Library. See No. LT-5661/73].

(b) and (c): After a freedom fighter is found eligible an order sanctioning

pension is issued to the Audit authorities of the area/State concerned. Simultaneously, the freedom fighter is advised to furnish the necessary documents to the concerned authorities. The issue of requisite authority to draw pension depends on the receipt of these documents from the freedom fighter. Generally it takes 4 to 5 weeks for the first payment of the pension to be made to the freedom fighter. The Audit authorities have, however, been requested to issue instructions for payment of pension within four weeks.

#### Closure of Hind Cycles Limited, Bombay

4828. SHRI SHANKER RAO SAVANT:

SHRI MOHAMMED SHARIF:

Will the Minister of INDUSTRIAL, DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the management of the Hind Cycles Limited, Worli Bombay are thinking of closing down the company and that the workers have taken possession of the factory;